

Through E-mail only.

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To

**Presiding Officers,
Motor Accident Claims Tribunals,
Prayagraj, Pratapgarh, Kaushambi, Chitrakoot, Mirzapur, Sant
Ravidas Nagar (Bhadohi), Varanasi, Jaunpur, Fatehpur.**

No. 372/Admin.(Services)/2022 Allahabad: Dated: July 30, 2022

**Subject: Regarding Nomination of Presiding Officers, MACTs, Prayagraj
Zone for participation in first Zonal Conference, scheduled to be
held on 31.07.2022 in the Convention Centre, Allahabad High
Court.**

Sir,

In continuation to Court's letter no. 370/Admin.(Services)/2022 dated 30.07.2022 on the above noted subject, I am to inform you that the first Zonal Conference (Prayagraj Zone) on "Exploring the ways and means for expeditious disposal of pending cases in the MACTs in the State of U.P." for which you have been nominated for participation by the Hon'ble Court, is scheduled to start from **10:00 AM on 31.07.2022** at the Convention Centre, behind Sai Mandir, Drummond Road, Prayagraj and you are accordingly requested to take respective seats by **09:30 AM**.

I am, therefore, to request you to take necessary action accordingly.

Yours sincerely

**sd/-
I/c Joint Registrar (J) (Services)**

No. 372(i)/Admin. (Services)/2022 Allahabad: Dated: July 30, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The Registrar (J) (Inspection), High Court, Allahabad.
3. The Registrar Protocol, High Court, Allahabad.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

**sd/-
I/c Joint Registrar (J) (Services)**

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**Subject: Regarding Nomination of Presiding Officers, MACTs, Prayagraj
Zone for participation in first Zonal Conference, scheduled to be
held on 31.07.2022 in the Convention Centre, Allahabad High
Court.**

Sir,

Under the directions of the Hon'ble Court, I have been directed to inform you that you are nominated for participation in first Zonal Conference (Prayagraj Zone) on "Exploring the ways and means for expeditious disposal of pending cases in the MACTs in the State of U.P.", scheduled to be held on **31.07.2022** in the **Convention Centre, Allahabad High Court.**

I am, therefore, to request you to take necessary actions accordingly.

With regards,

Yours sincerely

**sd/-
I/c Joint Registrar (J) (Services)**

No. 370(i)/Admin. (Services)/2022 Allahabad: Dated: July 30, 2022

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